

Nationalisation of Sugar Industry in U. P.

4490. SHRI BABURAO PATEL: Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) whether it is a fact that the Government of Uttar Pradesh has intimated its intension of nationalising the sugar industry by taking over 73 sugar mills and sought the sanction of Government;

(b) whether it is also a fact that a campaign for nationalisation of sugar industry in Uttar Pradesh has been launched by leading congressmen; and

(c) whether the Union Government has decided to appoint a high-powered sugar council to prepare the plan for nationalisation of the sugar industry, state by state; if so, by what time the first lot of sugar mills will be acquired by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir. The Chief Minister of Uttar Pradesh suggested that an all India policy on the question of nationalisation of sugar undertakings should be evolved through discussions and that he would welcome such a policy.

(b) Some political parties including the Congress Party have demanded nationalisation of sugar undertakings.

(c) The Government have decided to set up a Committee to study the working of the sugar industry in the context of the demand for nationalisation of sugar undertakings in certain areas. The Committee will also enquire into other connected matters.

Loans to farmers by Nationalised Banks and Agricultural Apex Banks

4491. SHRI MANGALATHUMADAM: Will the Minister of **FOOD AND AGRICULTURE** be pleased to state:

(a) whether the nationalised banks and the agricultural banks have recently changed their policy in giving loans to the farmers consequent on the paucity of the storage facilities with warehouses; and

(b) whether any decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) Does not arise.

Working of the General Telephone Directory enquiry system in Delhi

4492. SHRI MANGALATHUMADAM: Will the Minister of **INFORMATION AND BROADCASTING AND COMMUNICATIONS** be pleased to state:

(a) whether it is a fact that of late General Telephone Directory Enquiry system in Delhi is not at all working satisfactorily; and

(b) the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) No. On the other hand, there has been a progressive improvement in